

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P.(S) No.5800 of 2011

CORAM : HON'BLE MR. JUSTICE DEEPAK ROSHAN

For the Petitioner :Mr. Rakesh Pathak, Adv.

For the Res.State :Mr. Bhaskar Trivedi, A.C.to S.C.III

Through:- Video Conferencing

03/09.09.2021 With consent of the parties, put up this case on
29.09.2021.

(Deepak Roshan, J.)

Fahim/-